

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE - 560 038.

Misc. Appln. No. 95 of 1996 in

Dated: 27 MAR 1996

APPLICATION NO. 1066 of 1995 and 1260 to 1266 of 1995.

APPDICANT(S) : Smt. N. Malathi and seven others.,

V/s.,

RESPONDENTS : Secretary, Deptt. of Telecommunications,  
New Delhi and four others.,

To.

1. Sri. Harikrishna S. Holla, Advocate,  
No. 34/3, Second Floor Fifth Main,  
Gandhinagar, Bangalore-9.

2. Sri. M. Vasudega Rao, Addl. CGSC,  
High Court Bldg, Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by  
Central Administrative Tribunal, Bangalore-38.

-x-x-x-

A copy of the Order/Stay Order/Interim Order,  
passed by this Tribunal in the above stated applicatio(s)  
is enclosed for information and further necessary action.  
The Order was pronounced on 25th March, 1996.

gm\*

Deputy Registrar  
Judicial Branches.

-7-

In the Central Administrative Tribunal  
Bangalore Bench  
Bangalore

Application No. 1066/95 & 1260 to 1266/95  
of 199

ORDER SHEET (Contd.)

Date	Office Notes	Orders of Tribunal
		<p>DPH)VC/(TVR)M(A)</p> <p>MARCH 25, 1996</p> <p>ORDER ON M.A.NO.95 OF 1996</p> <p>At the request, allowing M.A. No.95 of 1996 further eight weeks' time granted finally for compliance.</p> <p>M.A.No.95 of 1996 is disposed of accordingly.</p> <p>sd- <span style="float: right;">sd-</span></p> <p>MEMBER(A) VICE-CHAIRMAN.</p> <p>TRUE COPY</p> <p></p> <p> 27/3/96 Section Officer Central Administrative Tribunal Bangalore Bench Bangalore</p>

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560 038.

Dated: -4 JUN 1996

Application No. MA 151/96 in OA 1066/95 & 1260 to 1266/95

Applicant(s) : UOI by Socy a/c Communication N. Delhi & Ors  
V/s.

Respondents : Smt. N. Malathy & Ors.

To

1. Sri. M. V. Rao,  
Adv. C.G.S.C.  
High Court Bldg  
B'lore - 9.

2. Sri. H. R. S. Holka,  
Advocate, 34/3, V Main,  
2nd floor, Gandhinagar, B'lore - 9.

Subject:- Forwarding of copies of the Orders passed by  
Central Administrative Tribunal, Bangalore-33  
-x-x-x-

A copy of the Order/Stay Order/Interim Order,  
passed by this Tribunal in the above mentioned application(s)  
is enclosed for information and further necessary action.  
The Order was pronounced on 30-5-96

*Issued  
W. Chinnappa  
06/06/96  
gm\**

*O/C* *16*  
for Deputy Registrar  
Judicial Branches.

In the Central Administrative Tribunal  
 Bangalore Bench  
 Bangalore

Application No. .... MA 151/96 in  
 of 199  
 04/1066/95 & 1260 to 1266/95  
 ORDER SHEET (Contd.)

Date	Office Notes	Orders of Tribunal
		<p>DPH (VC) / VR (PA)      30.5.96</p> <p>Heard both the learned counsel. In a similar matter in O.A. No. 1845/95 referring to the SLPs 25485 to 25489 of 1995 pending before the Supreme Court, this Tribunal has ordered as follows:</p> <p>"We grant extension of time to comply with the directions of this Tribunal till the disposal of the above said SLPs. Respondents shall work out the relief claimed in the light of the decision of the Supreme Court. With this direction, O.A. No. 135/96 stands disposed of."</p> <p>Another order allowing the application came to be made in O.A. No. 1006/93 of Bangalore Bench. But there was no SLP pending before the Supreme Court or interim order passed by the Supreme Court. The benefit was given to the applicant according to that decision. In O.A. No. 1845/95 it came to the</p> 

Date

Office Notes

Orders of Tribunal

notice of the Tribunal that the Supreme Court has stayed the order of the Hyderabad Bench in a similar matter. The net result is that in one of the orders of the Tribunal as the Supreme Court is seized of the matter in SLPs arising from the decision of the Hyderabad Bench of the Tribunal we have granted extension of time to implement the order till the disposal of the SLPs. We think a similar order is required in these cases also. Therefore, we grant extension of time to implement the order of this Tribunal till the disposal of the above said SLPs.



Sd/-

Sd/-

M(A)

VC

TRUE COPY

*Shyam* 04/6/96  
Section Officer  
Central Administrative Tribunal  
Bangalore Bench  
Bangalore